

**Pipavav Project in Gujarat**

1705. DR. VALLABHBHAI KATHIRIA :  
SHRI P.S. GADHAVI :

Will the Minister of POWER be pleased to state :

(a) whether Central Electricity Authority has received any proposal for 'In Principle' clearance to Pipavav Power Project in Gujarat;

(b) if so, whether the clearance has been given to the project; and

(c) if not, the reasons therefor?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) to (c) The proposal for In-Principle Clearance (IPC) to Pipavav dual-fuel based power station (615 MW) was received from M/s. Gujarat Power Corporation Limited (GPCL). The IPC of Central Electricity Authority is accorded only to the generating company who executes the project to facilitate them in tying-up of various inputs, including finances. As GPCL was not the executing agency of the project and were still to identify the party for executing the project, the IPC as requested by them could not be accorded and the proposal was returned in October, 1996.

**Pay and Pension Cases in Haryana**

1706. SHRI SHAKUNI CHOUDHARY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a large number of pay and pension anomaly cases are pending in Haryana Telecom Circle;

(b) if so, the details thereof and reasons therefor;

(c) the details of periodicity of those cases and the reasons for these cases not being settled at Department level; and

(d) the time by which these are likely to be settled?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):  
(a) No, Sir.

(b) Not applicable.

(c) Not applicable.

(d) Not applicable.

**Telecom Programme for A&N Islands**

1707. SHRI MANORANJAN BHAKTA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the details of Telecom programme for Andaman and Nicobar Islands during the Eighth Five Year Plan and achievements made so far in this regard;

(b) the details of telecom programmes for the Islands proposed to be finalised during the Ninth Five Year Plan;

(c) whether telephone system has failed in some areas of the Andaman and Nicobar Islands; and

(d) if so, the details thereof and the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):  
(a) The details of achievements during 8th Five Year Plan is as under :—

1. New Exchanges added	9
2. Switching Capacity added	6769
3. New Telephone connections added	3394
4. Village Public Telephones added	18
5. All exchanges in Islands were connected on group dialling w.e.f. 1.4.1996	
6. Following stations were connected on STD network	
a. Kadamtala	b. Wimberlygunj
c. Lapathy	d. Ferrargunj
e. Havelock.	

Achievements made in this regard from 1.4.97 to 31.3.98 are given below :—

1. New Exchanges added	1
2. Switching capacity added	5328
3. New Telephone connection added	2012
4. Village public Telephone added	30
5. Following stations were connected on STD network	
a. Kalighat	b. Long-Island
c. Neil	d. Chauldari